GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4310 ANSWERED ON MONDAY, THE 22ND MARCH, 2021/ CHAITRA 1, 1943 (SAKA)

NEW BENCHES OF NCLT

QUESTION

4310. DR. BHARATI PRAVIN PAWAR:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government is planning to set up more benches of the National Company Law Tribunal (NCLT) in the next two-three months and if so, the details thereof; and
- (b) whether about 9,000 cases are currently pending before the NCLT benches in the country for insolvency and other routine matters and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR) AND CORPORATE AFFAIRS

वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

- (a): No, Sir.
- (b): As per the data received from the National Company Law Tribunal (NCLT), a total of 21,128 cases are pending with NCLT benches as on 31.01.2021, including 13,425 cases under the Insolvency and Bankruptcy Code (IBC), 1,027 cases of merger and amalgamation and 6,676 other cases under the Companies Act, 2013.
